

DIVISION BENCH
COURT - II

O-215

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(CAA)/55(KB)2024
IN
C.A.(CAA)/222(KB)2023

**CORAM 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15TH MAY 2024

IN THE MATTER OF	COMPLETE FINCON PRIVATE LIMITED
UNDER SECTION	SEC. 230-232 - SECOND MOTION

Appearance (via video conferencing/physically)

Ms. Neha Somani, PCS

] For the Petitioner

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today
2. List the matter on **02.07.2024**.

D. Arvind
Member (Technical)

Bidisha Banerjee
Member (Judicial)